Suppl. Cause List No. 1 Sr. No. 05

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRR No. 24/2016 IA No. 1/2016

Mangu Ram			Petitioner
		Through:-None.	
	v/s		
Sheelo Devi			Respondent
		Through :-	

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE <u>ORDER</u>

Learned counsel for the petitioner could not be contacted through virtual mode.

Adjourned.

List on 23.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 10.06.2020 Shammi